

ASSISTANCE FROM THE COMMONWEALTH
DEVELOPMENT CORPORATION

87. DR. SAIIG RAM :
SHRI KASHAN KANT :

Will the PRIME MINISTER be pleased to state :

(a) whether India is receiving any assistance at present from the Commonwealth Development Corporation set up in the U.K. to assist developing countries;

(b) if so, what projects are being negotiated in his regard; and

(c) what terms and conditions are laid down for accepting aid from the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The Commonwealth Development Finance Company Limited has been established to provide finance for economic development and business enterprise in Commonwealth countries. The Company has been providing assistance to Indian firms. The last occasion when an Indian Company took such assistance was in 1967.

(b) At present, no case of negotiation for CDFC assistance to an Indian firm is with Government for approval.

(c) While the Government of India have not laid down specific conditions for accepting aid from the Company, it has been indicated to the Company that individual proposals for investment in or lending to Indian firms will be considered on merits in the light of Government's policies in the matter of foreign investment, foreign borrowing etc.

CENTRAL ASSISTANCE TO STATES

88. DR. MRS. MANGLADEVI TALWAR : Will the PRIME MINISTER be pleased to state whether it is a fact that the Central Government propose to give huge amounts of money to the State Governments showing deficits in their budgets; if so, their names and the criteria for distribution of the amounts among them?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R.

K. KHADILKAR) : The mere exhibition of a budgetary deficit would not qualify a State for any special assistance from the Centre. The Government of India have however agreed in principle to provide special accommodation (by way of loans) to those States which may be assessed by the Planning Commission to have inescapable gaps in resources. For 1970-71 this assessment has not yet been made.

राजस्थान सरकार के ओवर ड्राफ्ट

89. श्री सुन्दर सिंह भंडारी :

श्री जगदीश प्रसाद माथुर :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) राजस्थान सरकार को 1967 से अब तक प्रति वर्ष कितना कितना रुपया ओवरड्राफ्ट का दिया गया है ; और

(ख) क्या यह सच है कि राजस्थान सरकार की आर्थिक स्थिति इतनी खराब हो गई है कि वह ओवर ड्राफ्ट के बिना अपना दिन-प्रतिदिन का खर्च भी पूरा नहीं कर सकती है ?

†[RAJASTHAN GOVERNMENT OVERDRAFTS

89. SHRI SUNDAR SINGH BHANDARI:

SHRI JAGDISH PRASAD MATHUR:

Will the PRIME MINISTER be pleased to state :

(a) what amount of overdraft has been allowed to the Government of Rajasthan each year since 1967; and

(b) whether it is a fact that the financial position of the Government of Rajasthan has deteriorated so much that they cannot meet their day-to-day expenses without overdrafts?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी) : (क) रिजर्व बैंक से, अनुमति-प्राप्त सीमा से बाहर, जमा से ज्यादा निकाली जाने वाली रकमों अनधिकृत होती हैं और इनके

†[] English translation.